

**Pandit S. C. Mishra:** Certainly, the Socialist Party of India.

**Pandit G. B. Pant:** Yes, I was mistaken and I stand disillusioned. So I have found the key to his speech and I do not propose to reply to it.

So far as other Members are concerned, I am, on the whole, thankful to the House for having adopted the Bill almost unanimously. There are some cynics always even in the brightest of society and one finds relief in the thought that their forebodings seldom come true. Only they see red everywhere, they themselves being immersed in red.

As to the merits of this Bill, I remind the House that it is not the Government which is directly responsible for the proposals contained in the Bill. The proposals emanated from the States Reorganisation Commission. That Commission has been applauded by many of the Members sitting opposite. They have given a due measure of praise to the Commission. We have accepted the proposals of the Commission and the Commission expressed the hope, which they have stated in their own unequivocal language, and which I would like to quote before I conclude. They say:

"The redrawing of these boundaries has been one of the most difficult problems with which this Commission has been faced. We have tried to arrive at decisions which are in our opinion fair and equitable. We have been anxious to ensure, if possible, that the sterile and unfortunate controversies which have taken a great deal of the time and energy of the leaders of Bengal and Bihar should be brought to an end as early as possible."

This Bill has been designed in order to put an end to these controversies. I hope it will fulfil that purpose. But, if any misguided people still persist in continuing these sterile controversies, they will find their labours

and energies ultimately lost in darkness, in dust, without yielding an iota of any result.

The chapter of any territorial controversies between Bihar and Bengal is closed. It is not going to be reopened. There may be union of Bengal and Bihar.....

**An Hon. Member:** No, no.

**Pandit G. B. Pant:** ..... but there will be no further transfer of territory from one to the other except with mutual consent. So, whatever people may still be designing, whatever be their plots, I for one believe that they will never succeed. Goodwill will grow. There will be more of mutual amity, fellowship, friendship and comradeship between the citizen of Bihar and Bengal and they both will join hands in making an earnest endeavour for the welfare and progress, not only of their own respective States of Bihar and Bengal, but of the whole of India.

**Mr. Deputy-Speaker:** The question is:

"That the Bill, as amended, be passed".

*The motion was adopted.*

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### FIFTY-EIGHTH REPORT

**Shri Raghunath Singh** (Banaras Dist.—Central): Sir, I beg to move:

"That this House agrees with the Fifty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 14th August, 1956."

**Mr. Deputy-Speaker:** The question is:

"That this House agrees with the Fifty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 14th August, 1956."

*The motion was adopted.*